

Annexure – 9

Name of the corporate debtor: Ramakrishna Housing Private Limited;

Date of commencement of CIRP 28th October, 2022;

List of creditors as on: 14th November, 2022;

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl.No	Name of creditor	Details of claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee					
NIL												

For Ramakrishna Housing Private Limited

Sriram Parthasarathy

Interim Resolution Professional

IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895